

HARYANA VIDHAN SABHA

Starred Questions

*to be asked at a meeting of the Haryana Vidhan Sabha to be held on
Monday, the 14th March, 2022.*

To Construct a New Building of Hospital

***1553. Shri Satya Prakash Jrawta, M.L.A.:** Will the Health Minister be pleased to state—

- (a) whether there is any proposal under consideration of the Government to construct a new building at the place of old hospital building of Gurugram city; and
 - (b) if so, the time by which the said hospital building is likely to be constructed together with the details of the facilities which are likely to be provided in the hospital along with the total area of land on which the said hospital is likely to be constructed?
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To Set Up a Separate Feeder

***1776. Smt. Shalley Choudhary, M.L.A.:** Will the Power Minister be pleased to state—

- (a) whether it is a fact that the feeder set up in village Pilkhani of Naraingarh Assembly Constituency has been overloaded; and
 - (b) if so, the time by which a separate feeder is likely to be set up in village Pilkhani?
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To Pay Pension to the Ex-Members of Panchayats

***1565. Shri Pardeep Chaudhary, M.L.A.:** Will the Development & Panchayats Minister be pleased to state—

- (a) whether it is a fact that the Government has announced pension for the Ex. Members of Panchayats in the State but the Ex. Members of Panchayats in the Morni block of Kalka Assembly Constituency are not getting the pension; and
 - (b) if so, the time by which the pension is likely to be given to the above said Ex. Members of Panchayats together with the details thereof ?
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Policy of Alternative Plots

***1571. Shri Chiranjeev Rao, M.L.A.:** Will the Chief Minister be pleased to state whether it is a fact that HSVP has changed its policy relating to alternative plots, from retrospective date in State; if so, the reasons thereof ?

To Construct a Ring Road

***1610. Rao Dan Singh, M.L.A.:** Will the Deputy Chief Minister be pleased to state—

- (a) whether there is any proposal under consideration of the Government to construct a ring road in Mahendergarh city; and
- (b) if so, the details thereof ?

To Extend the Municipal Limits

***1489. Shri Dharam Singh Chhoker, M.L.A.:** Will the Urban Local Bodies Minister be pleased to state—

- (a) whether it is a fact that an announcement has been made by the Hon'ble Chief Minister in the year 2017 to extend the Municipal limits of Samalkha; and
- (b) if so, the time by which it is likely to be extended?

To Construct Four Lane Road

***1548. Smt. Geeta Bhukkal, M.L.A.:** Will the Deputy Chief Minister be pleased to state—

- (a) whether it is a fact that the road from Jhajjar City to village Gwalison, Chhuchhakwas, Matanhail to village Bahu is in very bad condition; and
- (b) if so, whether there is any proposal under consideration of the Government to expand the abovesaid road to four lane ?

To Set-up IMT

***1653. Shri Deepak Mangla, M.L.A.:** Will the Deputy Chief Minister be pleased to state—

- (a) whether there is any proposal under consideration of the Government to set-up I.M.T. in Palwal; and
- (b) if so, the time by which the said I.M.T. is likely to be setup?

Action Taken Against Illegal Mining

***1783. Shri Aftab Ahmed, M.L.A.:** Will the Mines and Geology Minister be pleased to state the districtwise number of cases in which the action has been taken by the Government against illegal mining during the last three years in the State?

Acute Shortage of Urea

***1487. Smt. Kiran Choudhry, M.L.A.:** Will the Agriculture and Farmers Welfare Minister be pleased to state whether it is a fact that there is acute shortage of Urea in the State; if so, the districtwise details thereof togetherwith the steps taken or likely to be taken by the Government to meet the shortage of Urea in State?

Acute Shortage of Important Medical Equipments

***1509. Shri Mamman Khan, M.L.A.:** Will the Health Minister be pleased to state—

- (a) whether it is a fact that there is an acute shortage of important medical equipments (such as C-Arm Machine, Operation Theater Table, Mortuary Table, Hydraulic and Electric OT Table, Pedestal Autopsy Table for Post Mortem, ND Yag Laser in Ophthalmic etc.) in Civil Hospital, Mandikhera, District Nuh;
- (b) if so, the time by which abovesaid medical equipments/machines are likely to be provided in Civil Hospital Mandikhera; and
- (c) whether it is a also a fact that there is acute shortage of drinking water in Civil Hospital Mandikhera; if so, whether there is any proposal under consideration of the Government to provide adequate drinking water in Civil Hospital, Mandikhera ?

To Construct a Railway Underpass

***1558. Shri Balbir Singh, M.L.A.:** Will the Deputy Chief Minister be pleased to state—

- (a) whether it is a fact that Panipat-Rohtak railway line is passing near the village Naultha of Israna Assembly Constituency;
- (b) whether it is also a fact that as per revenue record there is a passage which goes from the village Naultha to fields and it is metalled up to the railway line and approximately 400 acres of agricultural land of village is on other side of railway line but now this passage has been closed by the railway department and beside it there is no other passage for the abovesaid fields of the village; and
- (c) if so, whether there is any proposal under consideration of the Government to construct a railway underpass or to construct railway crossing on said railway line?

To Construct The Roads

1668. Shri Vinod Bhayana, MLA.: Will the Deputy Chief Minister be pleased to state—

- (a) whether it is a fact that the roads from Hansi to Barwala and Hansi to Bhiwani are in bad condition; and

- (b) if so, whether there is any proposal under consideration of the Government to construct the abovesaid roads togetherwith the time by which the abovesaid roads are likely to be constructed?

To Repair Canal Tracks

***1538. Shri Indu Raj Narwal, M.L.A.:** Will the Chief Minister be pleased to state—

- (a) whether it is a fact that the canal tracks on both side of drain no. 8 passing through different villages of Baroda Assembly Constituency are in very bad condition due to erosion; and
- (b) if so, the time by which the abovesaid canal tracks are likely to be repaired?

Repair/Reconstruction of Roads

***1685. Smt. Renu Bala, M.L.A.:** Will the Deputy Chief Minister be pleased to state—

- (a) whether it is a fact that the following roads in Sadhaura Assembly Constituency are completely damaged:—
- (i) Ranjitpur to Sadhaura via Sultanpur;
 - (ii) Mugalwali to Sabilpur;
 - (iii) Svabadi Madarsa to Bhagwanpur via Shergarh;
 - (iv) Sarawan Mod to Pabni;
 - (v) Maheshwari Mod to PWD road;
 - (vi) Mehlanwali to National Highway 73-A via Kathwala;
 - (vii) Chhappar to Jagdhauli via Kalawar;
 - (viii) Khanpur to Akalgarh Ka Majra;
 - (ix) Khera farm to Ratauli;
 - (x) Ruhla Kheri to Sudhail; and
- (b) if so, the time by which abovesaid roads are likely to be repaired/ reconstructed?

Conversion of Industrial Plots

***1777. Shri Subhash Sudha, M.L.A.:** Will the Deputy Chief Minister be pleased to state—

- (a) whether it is a fact that fourteen industrial plots in the State have been converted into commercial sites by the Government according to the

Haryana Enterprises and Employment Policy, 2020 togetherwith whether the industrial plot of Sector-2, Kurukshetra has also been converted according to the said policy; and

- (b) if so, the details of the rules regarding conversion of the abovesaid plots ?

Details of the Insurance Companies Under PMFBY

***1680. Shri Shishpal Singh Keharwala, M.L.A.:** Will the Agriculture and Farmers Welfare Minister be pleased to state—

- (a) the names of the companies empanelled by the Government under PMFBY in State;
- (b) the details of the premium collected by abovesaid companies from the farmers in the year 2020-21 and 2021-22 togetherwith the total compensation given to the farmers for their damaged crops in State during in the said years; and
- (c) whether the crops damaged due to pink caterpillar and unseasonal rain are also covered under PMFBY in State; if so, the details thereof?

To Reconstruct the PHCs

***1606. Shri Jogi Ram Sihag, M.L.A.:** Will the Health Minister be pleased to state whether there is any proposal under consideration of the Government to reconstruct the Primary Health Centres in villages Satrod Kalan and Ladwa of Barwala Assembly Constituency; if so, the time by which these are likely to be reconstructed?

To Extend the GBSM Link Channel

***1829. Shri Amit Sihag, M.L.A.:** Will the Chief Minister be pleased to state—

- (a) whether there is any proposal under consideration of the Government to extend the GBSM link channel from 79217 tail to village Chak Faridpur in Dabwali Assembly Constituency;
- (b) if so, the names of villages through which the extended link channel would pass; and
- (c) the time by which the abovesaid proposal is likely to be materialized?

Basic Amenities in Dairy Complex

***1770. Shri Bharat Bhushan Batra, M.L.A.:** Will the Urban Local Bodies Minister be pleased to state—

- (a) whether it is a fact that the basic amenities like road, sewerage system and drinking water have not been provided by the Government in the

Dairy Complex constructed on Kanheli road in Rohtak; if so, the time by which all the abovesaid amenities are likely to be provided in the said Dairy Complex;

- (b) the total amount announced by the Government to develop the abovesaid dairy complex togetherwith the time by which it is likely to be developed; and
- (c) the time by which all the dairies of Rohtak are likely to be shifted in Dairy Complex, Kanheli road, Rohtak ?

Chandigarh:
The 9th March, 2022.

R.K. NANDAL,
Secretary,
Haryana Vidhan Sabha.